

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &
IA NO. 279, 614 OF 2017**

Dated: 5th January, 2018

In the matter of :

Gujarat State Petronet Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **23.02.2018.**

Court Master